

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1241
ANSWERED ON:07.03.2007
VEHICLES RUNNING ON L.P.G
Khaire Shri Chandrakant Bhaurao

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of vehicles running on authorized L.P.G. in the country, State-wise ;
- (b) the details of action taken by the Government against vehicles which are running without proper permission for L.P.G.; and
- (c) if not, the reasons therefor ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) Under the provisions of Motor Vehicles Act, 1988 the registering authorities are appointed by State Government. As such, this information is not available with the Central Government.
- (b)&(c) Action against the vehicles running on L.P.G. without proper permission is required to be taken by the concerned State Government.